

ITEM NO.29
SECTION II

REGISTRAR COURT. 2 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Petition(s) for Special Leave to Appeal (Crl.) No(s). 1199/2021

SONIA DAGA

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.135951/2020-CONDONATION OF DELAY
IN FILING and IA No.135952/2020-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.135953/2020-EXEMPTION FROM FILING O.T.
)

Date : 01-03-2021 This petition was called on for hearing today.

For Petitioner(s) Mr. Ansar Ahmad Chaudhary, AOR

For Respondent(s)

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

One week's time is granted to the learned counsel for the
petitioner to file spare copies for issuance of notice in
compliance of Hon'ble Court's Order dated 05.02.2021.

List the matter again on 08.03.2021.

RAJIV KALRA
Registrar

(RG)